

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2697

ANSWERED ON:11.12.2006

DIVERSION OF FUNDS

Pathak Shri Brajesh

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) Whether some States have diverted funds allocated to them for construction of irrigation projects by the Union Government;
- (b) If so, the details of such States; and
- (c) The reaction of the Union Government thereto ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The report of the Comptroller and Auditor General of India for the year ended March, 2003 has mentioned that some States have diverted funds to activities not connected with the Accelerated Irrigation Benefits Programme. State wise details are annexed as Annexure-I. The administrative action in this regard rests with the concerned State Governments. As per AIBP norms, Central Loan Assistance is released only after utilization certificate is received from the State Governments for the previous installment provided. The loan assistance provided to the States under the programme is recovered with interest by Government of India in installments as provided in the norms of the programme.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.2697 FOR ANSWER ON 11.12.2006 REGARDING DIVERSION OF FUNDS.

(Rs. in crore)

Sl.No.	State	Amount
1.	Andhra Pradesh	1.87
2.	Bihar	30.55
3.	Chhattisgarh	1.60
4.	Gujarat	8.23
5.	Haryana	44.74
6.	Jammu & Kashmir	29.15
7.	Karnataka-	22.08
8.	Kerala	0.36
9.	Madhya Pradesh	195.37
10.	Maharashtra	366.97
11.	Orissa	3.94
12.	Punjab	0.50
13.	Rajasthan-	27.19
14.	Uttar Pradesh	7.54
15.	West Bengal	1.25
Total :		741.34